GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1865 TO BE ANSWERED ON 14.03.2022

India Cooling Action Plan

1865. SHRI VISHNU DATT SHARMA: SHRI P.P. CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has made achievements in implementation of different thematic areas of India Cooling Action Plan;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government believes that developed countries are lagging behind in their participation on the problem of climate change at the international level and if so, the details thereof;
- (d) whether the Government of India has been alerting the developed countries to live up to the various international environmental protection agreements that are participatory and if so, the details thereof and if not, the reasons therefor; and
- (e) the details of contribution made by the Government during the last three years to the problem of environmental protection and climate change at the global lecwl?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): The India Cooling Action Plan (ICAP) provides an integrated vision towards cooling across sectors encompassing, *inter alia*, reduction of cooling demand, refrigerant transition, enhancing energy efficiency and better technology options by 2037-38 through forging synergies with on-going programmes/ schemes of the Government. Following steps have been taken to implement the recommendation of various thematic areas of the ICAP:

- (i) With regard to reduction of cooling and energy demand in Space Cooling in building sector, a list of action points have been finalised after mapping of the recommendations of the India Cooling Action Plan with the ongoing government programmes/ schemes of the various Ministries.
- (ii) Towards promoting passive cooling in buildings, Bureau of Energy Efficiency (BEE) has brought out the Energy Conservation Building Code (ECBC) for all large commercial (non-residential) buildings and Eco-Niwas Samhita (ECBC-R) for the residential buildings.

- (iii) Studies on promoting non-Ozone Depleting Substances (ODSs) and low Global Warming Potential based technologies in Cold Chain, Building sector and Public Procurement have been undertaken and reports have been published.
- (iv) To promote indigenous development of low global warming potential refrigerants, the Department of Science and Technology, Government of India has funded a research project to the Council of Scientific and Industrial Research (CSIR)- Indian Institute of Chemical Technology, Hyderabad.
- (v) Indian Institute of Technology, Delhi, in collaboration with Bureau of Indian Standards has undertaken a simulation study for developing safety standards for flammable refrigerants in the Refrigeration and Air-conditioning sector.
- (vi) Up-skilling and certification of 43,450 Refrigeration and Air-conditioning (RAC) service technicians has been undertaken under the national skill qualification framework (NSQF) of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) of the Ministry of Skill Development and Entrepreneurship (MSDE). In addition, 29,000 RAC service technicians are being trained as part of implementation of Hydrochlorofluorocarbons (HCFCs) phase out Management Plans under the Montreal Protocol.

(c) & (d): Issues relating to climate change and environmental protection are discussed in the various international environmental conventions and treaties comprising representatives from both developed and developing countries. Commitments including decisions in such conventions and treaties are arrived after extensive discussions and following a process of consensus. India has raised the issue of disproportionate usage of global carbon budget by developed countries that has led to global warming; their high levels of current emissions and their need to reach net zero much ahead of 2050.

(e) India is a signatory to major global environmental conventions and treaties including, *inter alia*, United Nations Framework Convention on Climate Change, United Nations Convention to Combat Desertification, Convention on Biological Diversity, Paris Agreement, Montreal Protocol on Substances that Deplete the Ozone Layer, Stockholm Convention on Persistent Organic Pollutants, Minamata Convention on Mercury, Convention on International Trade in Endangered Species of Wild Fauna and Flora, Convention on the Conservation of Migratory Species of Wild Animals, etc. India has taken ambitious targets in support of global environmental goals as evidenced in its Nationally Determined Contributions for combating Climate Change under the Paris Agreement, ratification of the Kigali Amendment to the Montreal Protocol for phase down of Hydrofluorocarbons, restoration of 26 million hectares of degraded land by 2030 under the United Nations Convention to Combat Desertification and conserving 30% of land and oceans by 2030. India engaged constructively with all member states in the fifth United Nations Environment Assembly (UNEA 5.2) in 2022 to develop consensus on the resolution for driving global action on plastic pollution.

India has also hosted the Conference of Parties to the United Nations Convention to Combat Desertification in 2019 and Convention on the Conservation of Migratory Species of Wild Animals in 2020.
